

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No.699 of 2019

IN THE MATTER OF:

Rahul Aneja **...Appellant**

Vs

Sushant Aneja & Anr. **....Respondents**

Present:

For Appellant: None.

For Respondents:

ORDER

09.07.2019 This matter was called earlier. None appeared for Appellant. Even on subsequent calls, nobody appears on behalf of the Appellant. If on the next date also nobody appears, we will have to pass suitable orders in the matter.

List the appeal 'For Admission (Fresh cases)' on **26th July, 2019.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk